

ITEM NO.102

COURT NO.6

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.18067/2017

PRINCIPAL OFFICER LG ELECTRONICS INDIA
PVT. LTD. THR ITS AUTHORIZED SIGNATORY
MR. ASHISH AGRAWAL

Appellant(s)

VERSUS

ASSISTANT COMMISSIONER OF INCOME TAX,
NOIDA & ANR.

Respondent(s)

IA No. 118582/2025 - APPLICATION FOR PERMISSION
IA No. 118536/2025 - APPLICATION FOR PERMISSION

WITH C.A. No. 18068/2017 (III-A)
IA No. 118518/2025 - APPLICATION FOR PERMISSION
C.A. No. 18281/2017 (III-A)
IA No. 118527/2025 - APPLICATION FOR PERMISSION

Date : 21-08-2025 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Appellant(s) : Mr. Deepak Chopra, Adv.
Mr. Ankul Goyal, Adv.
Mr. Adwiteya Grover, Adv.
Mr. Harpreet Singh Ajmani, AOR

For Respondent(s) : Mr. Raghavendra P Shankar, A.S.G.
Mr. Raj Bahadur Yadav, AOR
Mr. Shashank Bajpai, Adv.
Mr. Sarthak Karol, Adv.
Mr. Navanjay Mahapatra, Adv.
Ms. Priyanka Terdal, Adv.
Mr. Karan Lahiri, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List after two weeks.

(CHANDRESH)
ASTT. REGISTRAR-cum-PS

(POOJA SHARMA)
COURT MASTER (NSH)